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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1239/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: Gupta Global Resources Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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4	Pooja Vasandani i/b Rajani Associates for Applicant / Committee of creditors		Pooja S.V
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ORDER

CP No. 1239/I&BP/NCLT/MB/MAH/2017

In pursuance of the confirmation given by IBBI, Mr. C. Bala Mauli, having Registration No. IBBI/IPA-001/IP-N00321/2017-18/10608 is hereby appointed as Resolution Professional replacing the Interim Resolution Professional, Mr. Atul Rajwadkar continuing by virtue of admission order dated 04.10.2017.

Accordingly, this Application is **allowed**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)